GOVERNMENT OF MANIPUR
SECRETARIAT: ELECTION DEPARTMENT
***

O R D E R S
Imphal, the 25th April, 2026

No. AA-1/2022-ELEC-ED: On the recommendation of Manipur Public Service Commission *vide* its letter No. 8-A/11/2026-MPSC(P) dated 18th March, 2026, the Governor of Manipur is pleased to appoint **Smt. N. Nungshitombi Devi** as Election Officer on promotion in the Level-9 of Pay Matrix (Rs. 43,300 – 1,37,100) equivalent to [(Pre-Revised 2010) (PB:II Rs. 9,300 – 34,800/- + GP of Rs. 4,400)] plus other allowances as admissible under rules with immediate effect.

2. She shall be on probation for a period of 2(two) years.

3. The salaries shall be met from the Head of Account – 2015 Elections, Sub Major 00, Minor 102- Electoral Officers, Sub Head 01 Chief Electoral Officers, Detailed 00, Object 01 Salaries 06, Medical Treatment 07 Allowances for the year 2025-2026.

By orders & in the name of Governor,

23/4/26

(Dr. Shailesh Kumar Chourasia, IAS)
Commissioner (Election),
Government of Manipur.

Memo No. No. AA-1/2022-ELEC-ED: Imphal, the 25th April, 2026.

Copy to:

1. Secretary to the Governor of Manipur, Raj Bhawan, Manipur.
2. Secretary to Hon'ble Chief Minister, Govt. of Manipur.
3. Chief Secretary (DP), Govt. of Manipur.
4. Chief Electoral Officer, Manipur.
5. Accountant General, Manipur.
6. Director, Printing and Stationeries, Manipur. He is requested to kindly publish the above orders in the Extra-ordinary issue of Manipur Gazette and supply 20(twenty) copies to this office.
7. Under Secretary, MPSC. This is with reference to his letter No. 8-A/11/2026-MPSC(P) dated 18th March, 2026.
8. Treasury Officer concerned.
9. Person concerned.
10. The Order Book/Service Book.
11. Relevant e-file.

(Lokeshor Brahmacharimayum)
Joint Secretary (Election),
Government of Manipur.

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